

Need to take strong action for crime against women and children-Laid

KUMARI AGATHA K. SANGMA (TURA): I am scared by the data provided by National Crime Record Bureau (NCRB) which shows that 13.13 lakh girls and women went missing in the country in the three years between 2019 and 2021. Total 10,61,648 women above 18 years and 2,51,430 girls below 18 years went missing between 2019 and 2021 across the country. As per data compiled by NCRB and tabled in Parliament last week, 1,60,180 women and 38,234 girls went missing between 2019 and 2021 in Madhya Pradesh; 1,56,905 women and 36,606 girls from West Bengal; Maharashtra, 1,78,400 women and 13,033 girls; in Odisha, 70,222 women and 16,649 girls and in the National Capital, 61,054 women and 22,919 girls went missing during the period. Crime against women and children are rapidly increasing in the country and undoubtedly, we are dealing with something which is of unprecedented magnitude, namely crimes and perpetuation of violence against women in a situation of communal or sectarian strife of a nature which has taken place in Manipur. It is time for the Government to take strong actions against the culprits.
